F.No. 01(01)/Roster/CESTAT/2018 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi - 66

Dated: 03.05.2018

ORDER NO. 79 of 2018

Hon'ble President is pleased to order the following sitting commencing from 7.5.2018 to until further orders for CESTAT Mumbai to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Shri Ramesh Nair, Member (Judicial) and Hon'ble Shri Raju, Member (Technical)	From 7.5.2018 onwards	Customs & Service Tax Division Bench Matters
Hon'ble Shri C.J. Mathew, Member (Technical) and Hon'ble Shri P. Dinesha, Member (Judicial)		Excise Division Bench Matters
Hon'ble Shri S.K. Mohanty, Member (Judicial)	From 7.5.2018 onwards	Single Member Bench Matters

Note :

- Whenever any Member of a Division Bench is un-available, the other 1. Member of that Bench will hear Single Member matters, as notified.
- 2. On every Friday afternoon special bench sittings will be notified, if any.

Submitted for approval please.

By Order

(A.Mohan Kumar) Registrar

Copy to:

SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/ Dy.Registrar/ Asstt.Registrar /Bar Association/CDR/SDRs /Notice Board/ Website/Guard File/Office Copy.

Dy. Registrar